

| Interim Resolution Professional: Arun Poddar: IBB/PA-001/IP-P02237/2020-2021/13387  |                  |                           |                |                          |                           |                                     |                             |                             |                        |                          |  |                            |                              |                                    |                                    |
|---|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|-----------------------------|------------------------|--------------------------|--|----------------------------|------------------------------|------------------------------------|------------------------------------|
| Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2024; List of creditors as on date: 24-07-2024 |                  |                           |                |                          |                           |                                     |                             |                             |                        |                          |  |                            |                              |                                    |                                    |
| List of secured financial creditors belonging to any class of creditors   |                  |                           |                |                          |                           |                                     |                             |                             |                        |                          |  |                            |                              |                                    |                                    |
| Sl. No.   | Name of creditor | Details of claim received |                |                          | Details of claim admitted |                                     |                             |                             | Whether related party? | % of voting share in CoC | Amount of any mutual dues, that may be set-off | Amount of contingent claim | Amount of claim not admitted | Amount of claim under verification | (Amount in Rupees) Remarks, if any |
|   |                  | Date of receipt           | Amount claimed | Amount of claim admitted | Nature of claim           | Amount covered by security interest | Amount covered by guarantee | Amount of security interest |                        |                          |  |                            |                              |                                    |                                    |
|   | NIL              |                           |                |                          |                           |                                     |                             |                             | 0                      |                          |  |                            |                              |                                    |                                    |
|   | Total            |                           |                |                          |                           |                                     |                             |                             | 0                      |                          |  |                            |                              |                                    | 0                                  |

**Arun Poddar**  
 Interim Resolution Professional  
 In the matter of Saha Distributors Private Limited  
 IBB/PA-001/IP-P02237/2020-2021/13387  
 IBB/PA-001/IP-P02237/2020-2021/13387  
 Registered Address: 1st Floor, 14B Shivama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026  
 Registered Mobile: 99529 66744  
 IBB/PA-001/IP-P02237/2020-2021/13387  
 Registered Email Id: [ca.arunpoddar@gmail.com](mailto:ca.arunpoddar@gmail.com)  
 Authorisation for Assignment (AFA) valid upto: June 30, 2025  
 Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.  
 Process Specific Email Id: [cirp.sahadpl@ancoraa.com](mailto:cirp.sahadpl@ancoraa.com)

